

Mr. Speaker, Sir, even drinking water is not available in that area. So the Government should make arrangements for drinking water. Apart from this arrangement, they should be given old age pensions also. Together with this, I would also like to request that the programme 'food for work' should be started there, so that the people in that area should not die of starvation. I understand that this is the only area in India, where people die of hunger. That is why it is my request that the Indian Government should immediately make such an arrangement by which people should not die of hunger with these words, I conclude my speech.

[English]

SHRIS. MALLIKARJUNAIAH (Tumkur): There is acute problem of drinking water in the districts of Tumkur, Kolar, Bangalore (Rural), Bidar and Bellary, in Karnataka. I request the Central Government to come forward to solve the problem.

Electricity supply is also equally very bad and some of the projects for generating electricity have been pending with the Central Government. Those projects may kindly be sanctioned and expedited.

Thirdly, for drip irrigation we have demanded Rs. 6 crores but only Rs. 5 lakhs has been released. Since there is no rain there is also widespread famine and the people are suffering. I request that the amount sought for drip irrigation may be released immediately.

For flood relief some amount was promised. But that amount has not been released in full. I request that the full amount may be released.

Lastly, as the hon. Minister for Telecommunications is here I would like to mention that he was kind enough to agree to instal a C-DOT telephone exchange at

Tumkur. But the work on it is proceeding slowly. I request him to kindly speed up the matter.

Finally, about 290 Census workers are on a hunger strike in Karnataka as they were going to be retrenched. I request that they may be allowed to continue in their jobs.

SHRI RUP CHAND MARMU (JHARGRAM): Sir, the Jhargram Dahigury road crossing the Howrah- Bombay rail line on the South Eastern Railway at a place near Jhargram Railway Station needs a fly-over immediately because hundreds and hundreds of motor vehicles, such as trucks, buses, cars three wheelers, auto-rickshaws, etc. and bicycles and carts ply over the junction every day. Besides that thousands of people walk over the place day and night. But there being no fly-over the railway crossing has become very hazardous for the rural people who are mostly Adivasis. Every year eight to ten people on an average face the tragic end of their lives. They are run over by the trains. Many cattle also became victims because of the running trains every year.

Under these circumstances, I would urge upon the Central Government to look in to the matter urgently and expedite the construction of a fly-over at the aforesaid junction.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. speaker, through you I like to draw the attention of the honorable Agriculture Minister that the Agriculture Ministry, set up Agro Science Centres in Various districts of the country through the Council of Agriculture Research, but today the situation of these Agro Science Centres has so worsened that they are not able to make available information about researches and new technology to agriculturalists. A

thorough study should be made. About their policies and programmes. I understand that in the absence of a my policy, such sorry State of affairs is going on. So I would like to request the Government that a uniform policy should be formed for setting up Agro Science Centres in all the States of the country. At all the places where these centers are needed, they should be set there without any discrimination and if there is any defect in their functioning at any place they should be rectified.

Mr. Speaker, Sir, I would like to point out that the Jawahar Lal Nehru Agriculture University of Madhya Pradesh has recommended to set up Agriculture Research Centre in some of the regions of M.P. and I wish that these centres should also be set up in Javra, Ratlam and Mandasaur districts of M.P. and their functioning should be carefully observed under a district policy.

[English]

SHRI UDDHAB BARMAN (Barpeta):  
Sir, associating with what the hon. Member, Shri Mohan Singh and Shri Tej Narayan Singh have said regarding the epidemic and starvation deaths in the tribal areas of Tripura, I want to draw the attention of the Central Government to the drought through out the country and flood situation in Assam. In Tinsukhia district in Assam, thousands of people are affected due to this recent flood. In the face of the impending flood in coming days, the people of my Constituency are concerned regarding the erosion of rivers Beki, Manas and Aai in addition to the river Brahmaputra. Every year, there is lot of erosion by these rivers in addition on to river Brahmaputra. thousands of acres of land are eaten up by this erosion. There is no adequate measure to prevent the erosion and save the cultivable land of the peasantry in my Constituency. Therefore, there is resentment and a sense of deprivation among the people of my Constituency for

non implementation of the anti-erosion, anti-flood measures. While requesting the Central Government to come to the aid of the epidemic and starvation affected tribal people of Tripura and relief to the drought affected people through out the country. I request the Government to come to help the victims of the flood in my State. I also request to take prompt and adequate measures to prevent the erosion of land by the rivers Beki, Manas and Aai.

MR. SPEAKER: I have allowed these submissions for two-and-a-half hours. Now, Papers to be Laid.

13.36 hrs.

#### PAPERS LAID ON THE TABLE

#### Notifications Under Indira Gandhi National Open University Act, 1985 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM):

Sir, on behalf of Shri Arjun Singh: I beg to lay on the Table:-

(1) A copy each of the following Notification (Hindi and English Versions) under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985:-

- (i) Regulations for the meetings of the Board of Management of the Indira Gandhi National Open University published in Notification No. G.S.R. 42 in Gazette of India dated the 19th January 1991 together with a